Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 152 of 2022

Hon'ble President is pleased to order the sitting commencing from

05.09.2022 to **30.09.2022** for **CESTAT**, **Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022 to 30.09.2022	As may be constituted from time to time by separate order	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Ass Registrar

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 153 of 2022

Hon'ble President is pleased to order the sitting commencing from 05.09.2022 to 30.09.2022 for CESTAT, Ahmedabad as follows:-

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PERIOD	CORAM	WORKS ASSIGNED	
From 05.09.2022 to 30.09.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters	
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench	
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench	

Note:

- 1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Asst. Registrar

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 154 of 2022

Hon'ble President is pleased to order the sitting commencing from 05.09.2022 to 30.09.2022 for CESTAT Allahabad as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022	As may be constituted from time to time by	
to 30.09.2022	separate order	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

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Arst. Registrar

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 155 of 2022

Hon'ble President is pleased to order the sitting commencing from

05.09.2022 to **30.09.2022** for **CESTAT**, **Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022	As may be constituted from time to time by	
to 30.09.2022	separate order	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Board, Website, duard i ne, office dopy.

Asst. Registrar